

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **02.03.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)**  
**SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : IA/97/2021 IN CP/603/IB/2017  
NAME OF PETITIONER : JDA Consultancy Services Pvt Ltd  
NAME OF RESPONDENT : Rajashree Santhanam (Liquidator)  
M/s Anandram Developers Pvt Ltd  
SECTION : Sec 42 Of IBC 2016 R/w Regulation 18 Of IBBI  
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**ORDER**

Learned Counsel for Appellant Ms. Subharanjani Ananth and Liquidator Ms. Rajashree Santhanam are present through video conferencing platform.

An opportunity is given to the Learned Liquidator to file its counter within a period of three weeks from today. Post this matter on **13.04.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

SMA

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

MEMBER (JUDICIAL)